

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION**  
**(DIRECTORATE OF SUGAR & VEGETABLE OILS)**

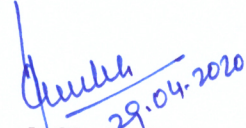
Krishi Bhawan, New Delhi-110001  
Dated: the 29<sup>th</sup> April, 2020

**File No. 5-1/2019 -Sugar Control**

**ORDER**

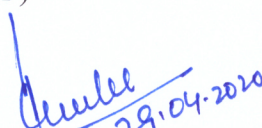
In exercise of powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955) read with clause 4 and 5 of the Sugar (Control) Order, 1966 and Order S.O. No.2347 (E) dated 07.06.2018, stock holding limit for the month of April, 2020 was issued by Department of Food & Public Distribution vide order dated 26.03.2020. Now, considering the unprecedented and unfortunate situation arisen due to the spread of Corona Virus/COVID-19, it has been decided to extend the time period for the monthly sale quota of sugar for April, 2020 by one month i.e. till 31<sup>st</sup> May, 2020.

2. Any violation of this order would attract the penal provisions under the Essential Commodities Act, 1955, as amended from time to time.

  
(Vivek Shukla)  
Director (Sugar & VO)  
Tele: 23383760

**Copy to:-**

1. The State Governments/Union Territory Administrations concerned.
2. Indian Sugar Mills Association (ISMA).
3. All India Sugar Trade Association (AISTA)
4. National Federation of Cooperative Sugar Factories Federation Ltd.(NFCSF)
5. Ministry's website <http://dfpd.nic.in>

  
(Vivek Shukla)  
Director (Sugar & VO)  
Tele: 23383760